

ITEM NO.18

Virtual Court 4

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

WRIT PETITION (CIVIL) Diary No(s). 11281/2020

INDIAN JUTE MILLS ASSOCIATION & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 50025/2020 - STAY APPLICATION)

Date : 17-06-2020 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s)

Mr. Abhrajit Mitra, Sr. Adv. [NP]
Ms. Tahira Karanjawala, Adv.
Ms. Nandini Gore, Adv.
Ms. Rajshree Kajaria, Adv.
Mr. Arjun Sharma, Adv.
Mr. Jasvir Singh Sabharwal, Ad
for M/S. Karanjawala & Co.

For Respondent(s)

Mr Tushar Mehta, SG
Mr. Rajat Nair, Adv.
Mr. Kanu Agarwal, Adv.
Mr Ankur Talwar, Adv.
Mr. RajBahadur Yadav, AOR

Mr Suhaan Mukerji, Adv.
Mr Vishaal Prasad, Adv.
Mr Amit Verma, Adv.
for PLR Chambers

UPON hearing the counsel the Court made the following

O R D E R

Four weeks' time is granted to file counter affidavit.

Rejoinder, if any, be filed within two weeks.

List thereafter.

(MEENAKSHI KOHLI)
AR-cum-PS

(RENU KAPOOR)
BRANCH OFFICER